

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR  
(Chief Justice's Secretariat)

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Subject: Compassionate appointment case of Shri Rahul Bhagat S/o Late Mahesh Chander (Ex Process Server) R/o Harsa Tokrian, Marh, District Jammu seeking under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme - 2022

O R D E R

No: 1421 of 2024/Psy-680

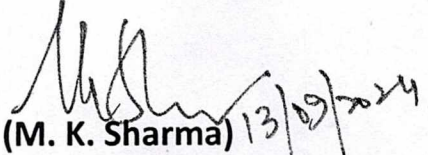
Dated: 13 /09/2024

Sanction is hereby accorded to the temporary appointment of Shri Rahul Bhagat S/o Mahesh Chander R/o Harsa Tokrian, Marh, Jammu as Orderly in the Pay Level SL-1 (14800-47100) under Scheduled Caste (SC) category on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Jammu, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Jammu within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice (A).

  
(M. K. Sharma) 13/09/2024

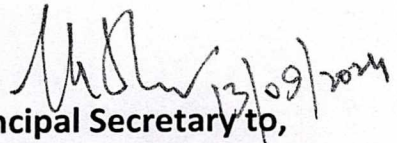
Principal Secretary to,  
Hon'ble the Chief Justice

No: 1361-1369/PSY-680

Dated : 13-9. 2024

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information
4. Pr. District & Sessions Judge, Jammu, alongwith for information and n/a.
5. Director Finance, High Court of J&K and Ladakh, Srinagar for information.
- ✓ 6. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
8. Shri Rahul Bhagat S/o Late Mahesh Chander R/o Harsa Tokrian, Marh, Jammu for compliance.
9. Office file.

  
Principal Secretary to,  
Hon'ble the Chief Justice